

**IN THE HIGH COURT OF JUDICATURE AT PATNA
CRIMINAL MISCELLANEOUS No.89079 of 2025**

Arising Out of PS. Case No.-670 Year-2025 Thana- AMARPUR District- Banka

Kusmi Devi

... .. Petitioner/s

Versus

The State of Bihar

... .. Opposite Party/s

Appearance :

For the Petitioner : Mr. Ajay Mukherjee, Advocate

For the State : Mr. Jai Narain Thakur, APP

**CORAM: HONOURABLE MR. JUSTICE SHAILENDRA SINGH
ORAL ORDER**

2 12-01-2026 Call for the legible xerox copy of case diary, postmortem report of the deceased as well as FSL report in connection with Amarpur (Fullidumar) P.S. Case No. 670 of 2025 from the court concerned thereafter, list this matter on receipt of the same after four weeks.

(Shailendra Singh, J)

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